## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Preetti. I. trasu Coinsel for Peti Rajagopal + Raghmothan Advo cats

## **ORDER**

Counsel for petitioner present. Counsel for respondents called but was absent. Counsel for petitioner prayed for time to make submissions. Time is extended at request for hearing alongwith TCP 62/2016. Put up on 17.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)

bc